

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

UNSTARRED QUESTION NO. : 10

TO BE ANSWERED ON THE 20th July 2026

**IMPLEMENTATION OF HELICOPTER EMERGENCY MEDICAL
SERVICES IN ODISHA**

10. SHRI SUBHASISH KHUNTIA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to expand Helicopter Emergency Medical Services (HEMS) to Odisha, particularly for remote tribal and disaster-prone areas and, if so, the details thereof, and if not, the reasons therefor;
- (b) whether the requirement for HEMS in remote tribal and cyclone-prone areas of Odisha has been assessed and, if so, the details thereof;
- (c) whether policy or regulatory measures have been taken to facilitate helicopter operations during natural disasters and, if so, the details thereof; and
- (d) whether measures are proposed to strengthen emergency air medical services in Odisha and, if so, the details thereof, and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): Currently, no proposal for HEMS for Odisha is under consideration in the Ministry of Civil Aviation.

The regulations related to Helicopter Emergency Medical Services (HEMS) are in place and helicopter operator may conduct operations as per the provisions stipulated in DGCA Operations Circular 02/2016 on the subject. DGCA has no restrictions for such operations to be undertaken anywhere in the country.

The requirements for utilisation of Helicopter in Disaster Management has been published vide DGCA Operations circular 04 of 2019.
